

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 146 OF 2017 AND
IA NO. 974 OF 2018**

Dated: 27th August, 2018

In the matter of :

Rajasthan Renewable Energy Corporation Ltd.Appellant(s)

Vs.

M/s. Shree Cement Ltd. & Ors.Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter on **28.08.2018.**

Court Master

Vg